

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:545

ANSWERED ON:05.05.2015

DEVELOPMENT OF MARINE FISHERIES

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing Centrally Sponsored Scheme for the development of Marine Fisheries in the country and if so, the details thereof including its components and pattern of assistance, State/UT-wise;
- (b) the funds allocated, released and utilised for the development of marine fisheries during each of the last three years, scheme-wise;
- (c) whether the Government has provided adequate funds under the schemes for welfare and safety of marine fishermen during each of the last three years and if so, the details thereof, State/UT-wise; and
- (d) the steps taken/being taken by the Government to promote marine fisheries along with the status of implementation of the on-going schemes?

Answer

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH)

(a) to (d) : A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No.545 put in by Shri Sanjay Dhotre and Shri Bhartruhari Mahtab, Members of Parliament for answer on 5th May, 2015 regarding Development of Marine Fisheries.

(a) : The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, during the fiscal year 2014-15, implemented the Centrally Sponsored Scheme (CSS) on Development of Marine Fisheries, Infrastructure and Post-Harvest Operations as a Central Sector Scheme, restricting the Central financial assistance to 40% of the capital cost of infrastructure projects in general areas and 55% in hilly and scheduled areas, with the following components:-

1. Development of Marine Fisheries

1.1 Motorization of Traditional Craft

1.2 Safety of Fishermen at Sea

1.3 Fishermen Development Rebate on High Speed Diesel (HSD) Oil

1.4 Introduction of Intermediate Craft of Improved Design including prototype study of new intermediate vessel design.

1.5 Establishment and operation of Vessel Monitoring System

1.6 Promoting fuel efficient and environment friendly fishing practices

1.7 Management of Marine Fisheries

2. Development of Infrastructure and Post Harvest Operations

2.1 Establishment of Fishing Harbours and Fish Landing Centres

2.2 Strengthening of Post Harvest Infrastructure

2.3 Assistance for maintenance dredging of fishing harbours and fish landing centres.

3. Innovative activities

(b) : Component-wise details of the funds allocated, released and utilized for the development of marine fisheries during each of the last three years under the Central Plan scheme on Development of Marine Fisheries, Infrastructure and Post-Harvest Operations are furnished at Annexure-I(A). Besides, the National Fisheries Development Board (NFDB) is also providing financial assistance for development of marine fisheries. Details of funds released and utilized under NFDB scheme are furnished at Annexure-I(B).

(c) : The funds provided under the component of Safety of Fishermen at Sea and under the National Scheme of Welfare of fishermen were adequate to meet the demands of the States/UTs. State/UT-wise details of funds provided under the component on Safety of Fishermen at Sea of the central plan scheme during each of the last three years are furnished at Annexure-II (A). State/UT-wise details of funds provided under National Scheme of Welfare of Fishermen during each of the last three years are furnished at Annexure-11 (B).

(d) : The steps taken/being taken to promote marine fisheries along with the status of implementation of the ongoing schemes are given as hereunder:

(i) The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture proposes to continue to implement the central plan schemes for taking up various fish production oriented programmes, creation of fisheries infrastructure, creation of cold chain with a view to preserving fish quality, creation of hygienic fish markets etc. with the aim of promoting marine fisheries.

(ii) Restructuring of schemes to enhance their efficacy, effective utilization of resources, implement them in an integrated and more focused manner towards realization of Blue Revolution.

(iii) The guidelines for fishing operations in Indian Exclusive Economic Zone (EEZ) have been simplified and notified on 12th November, 2014 so as to promote small entrepreneurs for deep sea fishing and to ensure hassle free operations of deep sea fishing vessels in Indian EEZ.

(iv) The achievements under the scheme "Development of Marine Fisheries, Infrastructure and Post-Harvest Operations", during the last three financial years of 12th plan are; (a) 14 new Fishing Harbours and 15 Fish Landing Centres were approved for construction, (b) 17 Ice Plants to create additional 560 tonnes of ice plant capacity and 22 tonnes of Cold Storage Capacity, (c) introduction of 33 Insulated Trucks and construction of 100 Fish Retail Outlets, (d) maintenance dredging at 5 Fishing Harbours and 4 Fish Landing Centres to improve navigability was taken up, (e) safety kits to about 4,234 fishing boats were supplied and (f) 12,193 traditional craft were motorized during the period.